

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 15(ND)/2015

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018**

**NAME OF THE COMPANY: Atul Krishna Bhatnagar Vs. Amba Devi Paper Mills**

**SECTION OF THE COMPANIES ACT: 241/242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Petitioner(s):** Mr. Rakesh Kumar, Ms. Preeti Kashyap, Ms. Chetna Bisht, Mr. Hetish Raj Singh and Mr. Sahil Gupta, Advocates

**For the Respondent(s):** None

**ORDER**

No reply has been filed by the Respondent, neither is anyone present on their behalf. Therefore, they are proceeded ex parte.

To come up for final arguments on 24<sup>th</sup> April, 2018.

-S-d-7  
**(Deepa Krishan)**  
**Member (T)**

-S-d-7  
**(Ina Malhotra)**  
**Member (J)**